

देखा। उत्पादन की गति बनाए रखने और भविष्य के लिए प्राप्त आर्डर प्राप्त करने आदि के लिए मैंने सम्बद्ध अधिकारियों से, जिनमें उपक्रमों के बीच समन्वय से सम्बन्धित अधिकारी भी शामिल थे, विचार-विमर्श किया। विभिन्न कारखानों के औद्योगिक सम्बन्धों का भी पुनर्विलोकन किया गया।

उन उपक्रमों की कठिनाइयाँ ऐसी है कि उनके लिए सतत चौकसी और कारखाने के संचालन एवं कार्मिक-सम्पर्क के लिए ध्यान रखना होगा। प्रबन्धक-वर्ग इन सब मामलों में जागरूक हैं और बेहतर कार्यफल पाने के लिए आवश्यक कार्यवाही की जा रही है।

Starting of Ancillary Units in Industrial areas by Scheduled Castes and Scheduled Tribes

*191. SHRI KARTIK ORAON: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether there is any proposal from Government to encourage members of the Scheduled Castes and Scheduled Tribes to start ancillary units in industrial areas;

(b) if so, the financial assistance Government propose to extend to the members of the Scheduled Castes and Scheduled Tribes; and

(c) if not, the reasons therefore?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) No, Sir.

(b) Does not arise.

(c) Although there is no specific programme exclusively for members of Scheduled Castes & Scheduled Tribes to set up ancillary units, the facilities and concessions under the Village and Small Scale Industries programmes are available to them.

Revaluation of Share prices of Jessop and Co.

*192. SHRI B. K. DASCHOWDHURY: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have accepted the Award of the former Chief Justice of the Supreme Court, Shri S.K. Das, in regard to the revaluation of the share prices of Jessop and Company;

(b) if so, whether a copy of the Award will be laid on the Table of the House; and

(c) if not, the reasons therefor?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) The Government of India intend to accept the Award.

(b) and (c). A copy of the Award will be laid on the Table of the House.

Increase in Prices of Car

*193. SHRI HARDAYAL DEVGUN: SHRI YAJNA DATT SHARMA: SHRI JAI SINGH: SHRI SRADHAKAR SUPAKAR: SHRI JUGAL MONDAL: SHRI N. R. LASKAR: SHRI CHENGALRAYA NAIDU: SHRI S. B. PATIL:

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the car manufacturers have threatened to increase arbitrarily the prices of cars manufactured in India in case Government do not allow them to increase the same; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) In April, 1969, representations had been received from three manufacturers